

[*Sh. Murli Deora*]

[*English*]

You want 500 MW power plant to be given to somebody with permission of two years extension.

SHRI VASANT SATHE : Two years extension is a provision for them to make.

MR. CHAIRMAN : Do not bring all this detailed discussion. It is not a discussion on the whole Department. It is only a Calling Attention Notice.

[*Translation*]

SHRI RAJ KUMAR RAI : Will you guarantee power supply to the poor and the farmers after taking advance money from them ? Will you issue such a direction ?

SHRI VASANT SATHE : Regarding the matters relating to Uttar Pradesh, at the most I can talk to the concerned Chief Minister and I will discuss these with him.

[*English*]

I would like to conclude with some remarks on the non-conventional energy. I think one of the quicker and a better solution particularly for our rural areas is the non-conventional energy source. That is why we have this Integrated Energy Village scheme—the *urja gram*.

[*English*]

This will become—within a short period of three years biogas movement. There will be more than 25 lakh improved chulas, more than 6 lakh biogas plant in a short period. It is definitely a bigger thing.

As I said, whatever investment we have made of Rs. 240 crores, in one year the whole thing is made good both in terms of fertilizers and as a fuel substitute.

India has a very big coastline.

We can have wind mill farms. We can have solar complexes in rural areas and also in urban areas. We have found that they

have an excellent heat substitute. Even in hotels and hostels we have seen that they are useful and therefore, Sir, I feel that we would like to take up this project, and one thing I can assure the House—we will try to improve as much plant load factor as we can because as I said, power conserved is power produced without additional cost. Therefore, Sir, we will try to do that and already during the last four years the PLF in the country has grown by nearly 8 per cent. Therefore, we cannot say that there is no improvement, much more needs to be done and I hope the House will appreciate the efforts made and also will try to support the effort that have been made to generate more power in the country. Thank you.

13.15 hrs.

#### ELECTION TO COMMITTEE

##### Committee on the welfare of Scheduled Castes and Scheduled Tribes

[*English*]

KUMARI MAMATA BANERJEE (Jadavpur) : Sir, I beg to move :

“That this House do recommend to Rajya Sabha do agree to nominate a member from Rajya Sabha to associate with the Committee on the Welfare of Scheduled Castes and Scheduled Tribes of this House for the unexpired portion of the term of the Committee *vice* Shri Shantimoy Ghosh died and do communicate to this House the name of the member so nominated by Rajya Sabha.”

MR. CHAIRMAN : The question is : “That this House do recommend to Rajya Sabha that Rajya Sabha do agree to nominate a member from Rajya Sabha to associate with the Committee on the Welfare of Scheduled Castes and Scheduled Tribes of this House for the unexpired portion of the term of the Committee *vice* Shri Shantimoy Ghosh died and to communicate to this House the name of the member so nominated by Rajya Sabha.”

*The motion was adopted.*